

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 29(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Vinay Bhardwaj and Anr. V/s. M/s. Kritivaas Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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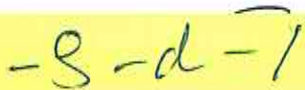
For the Petitioner (s) : Mr. Rajan Kumar Choorasia, Advocate

For the Respondent (s) : None

ORDER

Notice of the Application filed by the Petitioner is accepted by the Ld. Counsel for the Respondent. Reply if any be filed before the next date of hearing.

To come up on 11th January, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)